

**HIGH COURT OF TRIPURA
AGARTALA**

No. F.4(37)-HC/2021/20619

Dated, Agartala, the 16th September, 2021

NOTIFICATION

The Hon'ble High Court has been pleased to order that henceforth, at the time of filing and registration of a commercial suit by the designated Commercial Courts of Tripura, the applicable nature of the commercial dispute as per Section 2(1)(c) of the Commercial Courts Act, 2015 is to be selected during the registration of such Commercial Suit in the District Court CIS NC 3.2 application software. For this purpose, the e-Committee, Hon'ble Supreme Court of India has given 22 categories of nature and the same is to be updated in the "Nature Master" of CIS NC 3.2 by the administrator user of the CIS of the respective court complex. The facility to select one or multiple natures is available in the registration section of CIS NC 3.2.

Sd/-

(S. Saha)

DY. REGISTRAR (JUDICIAL)-CUM-CPC

No.F.4(37)-HC/2021/20620-85

Dated, Agartala, the 16th September, 2021

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura of kind appraisal of His Lordship;
5. Shri A. Ramesh Babu, Member (Project Management), eCommittee, Hon'ble Supreme Court of India for kind information please;
6. Advocate General, State of Tripura, Agartala for kind information please;

7. Sr. Government Advocate, High Court of Tripura, Agartala for kind information please;
8. Chairman, Bar Council of Tripura, Agartala for kind information please;
9. Government Advocate, High Court of Tripura, Agartala for kind information please;
10. Secretary, High Court Bar Association, Agartala for kind information please;
11. Secretary, Tripura Bar Association, Agartala for kind information please;
12. Public Prosecutor, High Court of Tripura, Agartala for kind information please;
13. The Assistant Solicitor General, Union of India, Agartala for kind information please;
14. Secretary attached to the Registrar General, High Court of Tripura, Agartala for kind information please;
15. The LR & Secretary, Law, Government of Tripura, Agartala for kind information please;
16. **The District & Sessions Judges**, Gomati Judicial District, **Udaipur/** Khowai Judicial District, **Khowai/** North Tripura Judicial District, **Dharmanagar/** Dhalai Judicial District, **Ambassa/** Sepahijala Judicial District, **Sonamura/** West Tripura Judicial District, **Agartala/** Unakoti Judicial District, **Kailashahar/** South Tripura Judicial District, **Belonia** for kind information and necessary action please. **They are requested to circulate this Order to the designated Commercial Courts under their respective judgeships for compliance;**
17. The Registrar (Vigilance), High Court of Tripura, Agartala for kind information please;
18. The Registrar (Judicial), High Court of Tripura, Agartala for kind information please;
19. **The Family Judges**, **Udaipur**, Gomati Judicial District/ **Khowai**, Khowai Judicial District/ **Agartala**, West Tripura Judicial District/ **Dharmanagar**, North Tripura Judicial District/ **Kailashahar**, Unakoti Judicial District/ **Sonamura**, Sepahijala Judicial District/ **Ambassa**, Dhalai Judicial District/ **Belonia**, South Tripura Judicial District for kind information please;
20. The Registrar (Admn., P & M), High Court of Tripura, Agartala for kind information please;
21. The Member Secretary, Tripura State Legal Services Authority, Agartala for kind information please;
22. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala for kind information please;
23. The Joint Registrar, High Court of Tripura, Agartala for kind information please;

24. The I/C Director, Tripura Judicial Academy, Agartala for kind information please;
25. All the Deputy Registrars, High Court of Tripura, Agartala for information;
26. The Chief Librarian, High Court of Tripura, Agartala for information;
27. All Assistant Registrars of the High Court of Tripura;
28. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this Notification in the official website of the High Court of Tripura;**
29. All the Superintendent(s), High Court of Tripura, Agartala;
30. The Sr. System Officer, eCourts Services, High Court of Tripura, Agartala for information and necessary action. **He is directed to arrange a demonstration of this feature in CIS 3.2 for the System Officers and the Staff of all the District Courts dealing with filing and registration of commercial suits;**
31. Concerned File.

16.09.2021

Dy. Registrar (Judicial) cum CPC